

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

CORRIGENDUM


Please read Arbaz Muzaffer instead of Abraz Muzaffer as mentioned in the Hon'ble High Court of Jammu and Kashmir Notification No.804 dated 15.10.2018.


Assistant Registrar
24/10/18

No. 42368-73/2-18 Dated 24/10/2018

Copy forwarded to the:-

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2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette
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5. In charge N.I.C. High Court of J&K Srinagar for uploading on the website
6. Arbaz Muzaffer S/O Muzaffer Ahmad Padroo R/O Arwani, Tehsil Bijbehara, District Anantnag.


Assistant Registrar
24/10/18